

OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH DISTRICT
SAKET COURT COMPLEX : NEW DELHI

ORDER No. 40/2019

Dated: 04.06.2019

Pursuant to the directions of Hon'ble High Court of Delhi as contained in letter Nos. 2796-2808/DHC/Gaz/DHJS/SumVac/2019 dated 22.05.2019, 2959/DHC/Gaz./G-1/2013 dated 21.05.2013, 2877-2888/DHC/Gaz./DHJS/SumVac/2014 dated 27.05.2014 and 3361/DHC/Gaz./G-1/2013 dated 10.06.2013 and in exercise of powers vested in me inter alia under Section 10 (3) Code of Criminal Procedure 1973 and Sections 21-A & 34 of Punjab Courts Act-1918 as in force in Delhi, I hereby authorize the following Additional District & Sessions Judges at South District Courts, Saket to hear and dispose of Bail/urgent Criminal applications including those under Special Acts i.e. Prevention of Corruption Act, 1988, the Narcotics Drugs and Psychotropic Substances Act, 1985, the Terrorist and Disruptive Activities (Prevention) Act, 1987, the Prevention of Terrorism Act, 2002 and the Maharashtra Control of Organised Crime Act, 1999, Protection of Child Rights Act, 2005, Protection of Children from Sexual Offences Act, 2012 and Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 pertaining to the South Delhi Sessions Division and urgent Civil matters pertaining to South Delhi Civil District during Summer Vacations, 2019, as indicated herein below :-

Criminal & Special Acts Cases

<u>Sl. No</u>	<u>Name of the Judicial Officer</u>	<u>Dates on Duty</u>	<u>Court Room No.</u>
1.	Sh. Sanjeev Kumar Singh, ASJ (Electricity)	10.06.2019 to 15.06.2019	504
2.	Dr. Saurabh Kulshreshtha, ASJ-01 (POCSO)	17.06.2019 & 18.06.2019	302
3.	Sh. Sudesh Kumar-II, ASJ-02	19.06.2019 & 20.06.2019	303
4.	Sh. Sanjeev Kumar-II, ASJ-04 (POCSO)	21.06.2019 & 22.06.2019	501
5.	Sh. Rajesh Kumar Singh, ASJ/Spl Judge (NDPS)	24.06.2019 to 26.06.2019	505
6.	Ms. Sunena Sharma, ASJ-03	27.06.2019 to 29.06.2019	306

Civil Matters

<u>Sl. No</u>	<u>Name of the Judicial Officer</u>	<u>Dates on Duty</u>	<u>Court Room No</u>
1.	Ms. Jyoti Kler, ADJ-05	10.06.2019 to 12.06.2019	605
2.	Sh. Nikhil Chopra, ADJ-02	13.06.2019 to 15.06.2019 & 17.06.2019	606
3.	Sh. Munish Markan, ADJ-01	18.06.2019 to 21.06.2019	601
4.	Sh. Sanjeev Kumar-II, ASJ-04 (POCSO)	22.06.2019	501
5.	Ms. Vineeta Goyal, ADJ-03	24.06.2019 to 26.06.2019	607
6.	Ms. Priya Mahendra, ADJ-04	27.06.2019 to 29.06.2019	602

Contd...

The aforesaid Judicial Officers shall be entitled to avail compensatory leave in the year 2019 in lieu of the duty actually performed during Summer Vacations 2019.

In case any of the Officers mentioned above is not available for duty on any particular day for any unforeseen reason, the other sitting Additional District & Sessions Judge on duty at South Delhi District/Sessions Division, Saket Court Complex, shall hear and dispose of all such matters (Civil or Criminal) as mentioned above in accordance with law.

During the vacation period, the senior most judicial officer available on duty shall perform the function of receiving and registering cases, appeals or revisions and shall look after the administrative work of the office of undersigned.

The Judicial Officers so detained shall be assisted by their own court staff on the dates they perform duty.

The office of the South Delhi District courts will remain open daily from 10.00 am to 5.00 pm, except on Second Saturday, Sunday and other holidays, if any.

(POONAM A. BAMBA)
District & Sessions Judge, South District
District Court Complex, Saket, New Delhi

No. 13379-13428/F.11/Judl-I/SV/SD/Saket/2019

New Delhi, Dated : 04-06-19

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The District & Sessions Judge (H.Q.), Delhi, Tis Hazari Court, Delhi.
3. The District & Sessions Judge, North West, South West, East, Shahdara, North-East, New Delhi, North, South East, West Districts.
4. The Officer Incharge, Pool Car Section, Saket Courts Complex with request to provide pool car facility to the above mentioned Judicial Officers.
5. All the Judicial Officers posted in South District/Sessions Division, Saket.
6. The Chief Prosecutor, South District, Saket Courts, New Delhi.
7. The AO (Judl.)/Incharge of all the Branches, South District, Saket Courts Complex.
8. The Secretary Bar Association of all the District Courts of Delhi & New Delhi.
9. The PRO/APRO of all the District Courts of Delhi & New Delhi.
10. The Website Committee (Hindi & English), Tis Hazari Court, Delhi.
11. Reader to the District Judge & Sessions Judge (S), Saket Courts Complex, New Delhi.
12. Notice Board.
13. R & I Branch for uploading on LAYERS.
14. Guard File.

(POONAM A. BAMBA)
District & Sessions Judge, South District
District Court Complex, Saket, New Delhi